

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No216  
CP 176 of 2017

**Proceedings under Section 241-242**

**IN THE MATTER OF:**

Hitesh Bhikubhai Patel  
V/s  
Hetshti Dairy Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 17/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Dhiren Dave, PCS  
For the Respondent :

**ORDER**

Learned Counsel for the petitioner appeared. No one appeared for respondent.

List for further consideration on 28.04.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**